

ITEM NO.39

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 162/2025

NATIONAL LEGAL SERVICES AUTHORITY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

FOR ADMISSION

IA No. 94512/2025 - EXEMPTION FROM FILING O.T.

Date : 05-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Ms. Rashmi Nandakumar, AOR
Ms. Yashmita Pandey, Adv.
Mr. Akshay Sahay, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable on 19.05.2025.

Dasti, in addition, is permitted

Liberty to serve notice on the standing counsel
for the respondent(s) is granted.

(NEETU KHAJURIA)
ASTT. REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR